

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. Company Appeal/2/2024 In C.P. (IB)/4260(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - Brihan Mumbai Electric Supply &  
Transport Undertaking**

**V/s**

**Mr Ashok Kumar Goleccha**

**IN THE MATTER OF**

**Union Bank of India**

**V/s**

**Spark Green Energy (Satara) Ltd.**

**Section: 42 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Company Appeal/2/2024: -**

**Presence: -**

Adv. Ooshma Jain

.....Applicant.

Adv. Prakhar Tandon a/w Adv. Abhismita Goswami

.....Respondent through VC.

Heard and **Reserved for orders.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**